

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.**

**Original Application No.100 of 2021 (PB)**

K.S. Radha Krishnan  
Son of Sh.K.V. Srinivasan  
Aged about 63 years  
R/O 5/359, Shri Xhaitanya Avenue,  
Anna Salai, Palavakkam,  
Chennai – 600 041.  
Tamil Nadu

...Applicant

Versus

Union of India  
Through its Cabinet Secretary  
Government of India,  
Rasthrapathi Bhavan,  
New Delhi – 110 003 and Others

...Respondent(s)

<b>S. No</b>	<b>Description</b>	<b>Page No.</b>
1.	REPORT FILED ON BEHALF OF THE 3 <sup>RD</sup> RESPONDENTS – TAMIL NADU POLLUTION CONTROL BOARD	1 – 8
2.	ANNEXURE	9 – 33

**Filed by  
Thiru. C. Kasirajan,  
Advocate, Chennai.**



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...Applicant

Vs

1. Union of India  
Through its Cabinet Secretary,  
Government of India ,  
Rashtrapathi Bhavan,  
New Delhi – 110 003
2. Ministry of Environment, Forest and Climate Change,  
Through its Secretary  
Indira Paryavaran Bhawan  
Jor Bagh Road,  
New Delhi – 110 003.
3. Tamilnadu Pollution Control Board  
Through its Chairman,  
76, Anna salai, Guindy,  
Chennai – 600 032, Tamilnadu  
And Ors

... Respondents

**REPORT FILED ON BEHALF OF THE 3<sup>rd</sup> RESPONDENT**  
**TAMILNADU POLLUTION CONTROL BOARD**

I, R.Kannan, son of V.Raghavan, Hindu, aged about 58 years,  
having my office at No. 76, Mount Salai, Guindy, Chennai – 600 032  
do hereby solemnly affirm and sincerely state as follows:-

1. I am the Additional Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this Report on behalf of the 3<sup>rd</sup> Respondent Board and as such I am well acquainted with the facts of the case as per records.
2. It is respectfully submitted that, the Applicant has filed the case before Hon'ble NGT with the following prayer:
  - a. To direct the Respondents to take effective science – based action to preserve Biological, Environmental and Natural status of Western Ghats and Eastern Ghats by due formation of a permanent body for safeguarding the same on the basis of Madhav Gadgil and Kasthuri Rangan Committee recommendations and to implement and execute the same in its true spirit.
  - b. This Hon'ble Tribunal may kindly take the cognizance on a leading and emerging environmental issue has led to serious illegalities and irregularities.
  - c. To direct the Respondents to take effective measures to prevent huge encroachment in the water bodies coupled with destroying of forest wealth.
  - d. Direct the Respondents to formulate and place on record strategy/ scheme to prevent the Western Ghats and to file its report before this Hon'ble Tribunal.

- e. Pass any such other or further order as this Hon'ble Tribunal may deem fit and proper in the fact and circumstances of the case.
3. It is respectfully submitted that, there is no notifications issued by the Central and State Government under relevant Acts to form a permanent body for safe guarding Western Ghats and Eastern Ghats as recommended by Madhav Gadgil and Kasthuri Rangan Committee. Presently, there is no specific/direct compliance by TNPCB with respect to the recommendations of MadhavGadgil and KasthuriRangan Committee for preservation of Biological, Environmental and Natural status of Western Ghats and Eastern Ghats.
4. It is respectfully further submitted that TNPCB is implementing the Pollution Control Legislations and Rules and Notifications framed therein. In discharging the duties entrusted to it, the Board investigates, collects and disseminates data relating to water, air and land pollution, lays down standards for sewage/trade effluent and emissions. The main functions of the TNPCB under the provisions of the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981 are:
  - i. To plan a comprehensive programme for the prevention, control and abatement of water and air pollution.

- ii. To advise the State Government on any matter concerning the prevention, control or abatement of water and air pollution.
- iii. To collect and disseminate information relating to water and air pollution and the prevention, control or abatement thereof.
- iv. To inspect sewage and trade effluent treatment plants for their effectiveness and review plans, specifications for corrective measures.
- v. To inspect industrial plants or manufacturing process, any control equipment and to give directions to take steps for the prevention, control or abatement of air pollution.
- vi. To inspect air pollution control areas for the purpose of assessment of quality of air therein and to take steps for the prevention, control or abatement of air pollution in such areas.
- vii. To lay down, modify or annul effluent standards for the sewage and trade effluents and for the emission of air pollutants into the atmosphere from industrial plants and automobiles or for the discharge of any air pollutant into the atmosphere from any other source.
- viii. To evolve best economically viable treatment technology for sewage and trade effluents.

- ix. To collect samples of sewage and trade effluents and emissions of air pollutants and to analyse the same for specific parameters.
- x. To collaborate with Central Pollution Control Board in organizing the training of persons engaged or to be engaged in programme relating to prevention, control or abatement of water and air pollution and to organise mass education programme relating thereto.
- xi. To perform such other functions as may be prescribed by the State Government or Central Pollution Control Board.

5. It is submitted that, TNPCB issues consent to new industries in two stages. Consent to establish (CTE) is issued depending upon the suitability of the site before the industry takes up the construction activities and consent to operate is issued after installation of pollution control measures by the unit to satisfy the standards.

6. It is also submitted that, as per EIA Notification 2006 as amended, 38 categories of industries have to obtain Environmental Clearance from Ministry of Environment, Forests & Climate Change, Government of India / State Environmental Impact Assessment Authority, Government of Tamil Nadu as the case may be. The TNPCB issues CTE to the projects which

attract EIA notification 2006, only on receipt of environment clearance from MOEF&CC/SEIAA, as the case may be and after satisfying the siting criteria and all other statutory requirements. In case of Projects which are covered under Coastal Regulation Zone Notification, 2019, Clearance shall be obtained from Coastal Zone Management Authority, before applying for Consent of TNPCB.

7. It is respectfully submitted that, Environment and Forests (Ec.3) Department vide G.O. (Ms) No. 29, Dated: 21.03.2020 issued orders to empower the Tamil Nadu Pollution Control Board to monitor the Compliances of the Environmental Clearance conditions and further issuance of the Compliance Certificate relating to Category —B projects issued by the State Level Environment Impact Assessment Authority. Accordingly, the industries are being monitored by TNPCB.
  
8. It is submitted that, in case the industries are listed in the Annexure – I (list of Taluks and Villages which lie in the Hill Areas) to the G.O. MS No. 49, dated 24.03.2003 issued by Housing and Urban Development Department, the industries shall require prior clearance from the Hill Area Conservation Authority before the issue of Consent of the Board. It is submitted that, before considering the issue of Consent to Establish to the industry, TNPCB ascertains whether the industry is located near

the sensitive/eco-sensitive areas like places of Archaeological importance, National Park, Wild Life/ Birds sanctuary, Marine National Park, Mangrove Forests, reserved forests if any. If the project site is within the eco-sensitive zone or Protected Areas notified under Wild life (Protection) Act, 1972, clearance has to be obtained by the proponents from National Board for Wild life before the issue of CTE of the TNPC Board.

9. It is respectfully submitted that the Tamilnadu Pollution Control Board will abide by the Notifications issued by the Central Government /State Government in protecting the ecologically sensitive areas in Western Ghats and Eastern Ghats, while considering the issue of consent to the industries/Building and construction projects proposed in these areas as per the recommendations of MadhavGadgil and KasthuriRangan Committee.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to take this Report on record and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

RAGHAVAN  
KANNAN

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RAGHAVAN KANNAN  
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**BEFORE ME**

**VERIFICATION**

I, R.Kannan, son of V.Raghavan, working as Additional Chief Environmental Engineer, TNPCB, having my office at No. 76, Mount Salai, Guindy, Chennai – 600 032 do hereby submit that the contents of above report are true to the best of my knowledge through records.

Verified at Chennai on this

day of May, 2021.

**RAGHAVAN  
KANNAN**

Digitally signed by  
RAGHAVAN KANNAN  
Date: 2021.06.01 08:51:21  
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**ANNEXURE-I TO G.O.MO.NO:49 DATED 24-03-2003**

**Consolidated list of taluks and villages which actually lie in hill areas.**

District	Names of taluks	Names of villages
1 Nilgiris	Gudalur	All villages
	Udhagamandalam	All villages
	Coonoor	All villages
	Kotagiri	All villages
2 Coimbatore	Coimbatore South	1. Narasipuram
		2. Vellimalaipattinam
		✓ 3. Devarayapuram
		✓ 4. Kallickanaickempalayam
		5. Ikkaraibolluvapatti
		✓ 6. Mathuvarayapuram
		✓ 7. Alandurai
		✓ 8. Booluvapatti
		✓ 9. Thenkarai
		✓ 10. Mathampatti
		✓ 11. Theethipalayam
		✓ 12. Perurbettipalayam
		✓ 13. Sundakkamuthur
		✓ 14. Ettimada
		✓ 15. Mavuthampatti
		✓ 16. Thondanuthur
	Coimbatore North	1. Naickenpalayam
		✓ 2. Gudalur
		✓ 3. Narasimmanaickenpalayam
		✓ 4. Nanjundapuram
		✓ 5. Chinnathadagam
✓ 6. Veerapandi No. 24		
✓ 7. Somaiyampalayam		
Udumalpet	1. Valavapalayam	
	2. Thali	
	3. Jallipatti	
	4. Linkamavur	
	5. Venkittapuram	
	6. Manupatti	
	7. Kallapuram	

7

District	Names of taluks	Names of villages	
2. Coimbatore	Metupalayam	1. Tholampalayam 2. Vellivankadu 3. Thekkampatty 4. Odanthurai 5. Nelthirurai 6. Cheikkathasampalayam 7. Sirumugai	
	Pottachi	1. Periyapodu 2. Vettaikaranpudur 3. Kaliyapurama 4. Kottoor 5. Angalakurichi 6. Thoraiyur 7. Jallipatty 8. Arthanasripalayam	
	Valparai	1. Anamalai Hills village (entire taluk)	
	3. Dindigul	Kodaikanal	All villages
		Dindigul	1. Sirumalai 2. Adalur 3. Pandicimalai 4. Thommalai 5. Manalur 6. Godalyavi 7. Chatrapatti 8. Paraipatti 9. Ayyampalayam 10. Narasingapuram 11. Kasavanampatti 12. Srangadu
		Palani (Now Eddanchattiram taluk)	1. Vadlagadu

District	Names of taluks	Names of villages
4 Erode	Bhavani	Bargur A
	Bhavani Sub- taluk	Bargur B
	Sathiyamangalam Thalayadi Sub- taluk	<ol style="list-style-type: none"> <li>1. Thalaimalai</li> <li>2. Neithalapuram</li> <li>3. Iggalur</li> <li>4. Marur</li> <li>5. Dhoddakajanur</li> <li>6. Thalavadi</li> <li>7. Chikkakajanur</li> <li>8. Mallankuzhi</li> <li>9. Arulavadi</li> <li>10. Patannapuram</li> <li>11. Mathahalli</li> <li>12. Kettavadi</li> <li>13. Konganahalli</li> <li>14. Panahahalli</li> <li>15. Dhoddamuthakarai</li> <li>16. Eraganahalli</li> <li>17. Thirigalur A and B</li> <li>18. Thiganara</li> <li>19. Karalavadi</li> <li>20. Hasanur</li> </ol>
5 Kanyakumari	Kuthialathur sub- taluk	<ol style="list-style-type: none"> <li>1. Kuthiyathur</li> <li>2. Kunni</li> <li>3. Koothampalayam</li> </ol>
	Agastheeswaram	<ol style="list-style-type: none"> <li>1. Vadasey</li> <li>2. Kulasekarapuram</li> <li>3. Thensor</li> <li>4. Eravipudur</li> <li>5. Suchudram</li> </ol>
	Thovalai	<ol style="list-style-type: none"> <li>1. Alagiapandiapuram</li> <li>2. Ananilapuram</li> <li>3. Arumandaloor</li> </ol>

District	Names of taluks	Names of villages	
5. Kanyakumari	Thovalai	4. Siranadam	
		5. Darisananteope	
		6. Erachakulam	
		7. Esanthimangalam	
		8. Chenbagaramanpudur	
		9. Thovalai	
		10. Aralvoimozhi	
		Vilavancode	1. Paloor
			2. Nattalam
			3. Arudesam
	4. Kulappiram		
	5. Methukummal		
	6. Palugal		
	7. Vellancode		
	8. Mancode		
	9. Kaliai		
	10. Kunnathur		
	11. Arumanai		
	Kalkulam	1. Aloor	
		2. Villakkuri	
		3. Kalkulam	
		4. Thuckalay	
		5. Velimalai	
		6. Ponmanai	
		7. Thumbacode	
		8. Surulacode	
		9. Thurparappu	
		10. Mecode	
	6. Namakkal	Namakkal	1. Gundur Nadu
			2. Valappur Nadu
			3. Arayur Nadu
4. Valavanthi Nadu			
5. Thiunanur Nadu			
6. Devannur Nadu			
7. Selur Nadu			
8. Unantangal Taraf			

District	Names of taluks	Names of villages
7 Namakke/	Namakkal	9. Malayalapatti
		10. Karukudal Tarai
		11. Perumappan Solai
		12. Periyakombai
		13. Pudur Palappatti
		14. Mullakurichi Tarai
	15. Periyakurichi	
	Rasipuram	1. Keelur
		2. Melur
		3. Kidamalai
		4. Perakkarai Nadu
		5. Bail Nadu
		6. Edappuli Nadu
7. Chittur Nadu		
8. Thiruppuli Nadu		
9. Pelappadi Nadu		
10. Alathur Nadu		
11. Gunduni Nadu		
12. Adakkam Padukombai		
13. Bodamalai		
Salem Namakke/	Salem	1. Nilavarappatti
		2. Jarugumalai Hills
		3. Arnoottumalai
Yercaud	All villages	
Attur	1. Chinnukalrayan (North)	
	2. Periyakalrayan (south)	
	3. Seelankurichi	
	4. Periyakalrayan Melnadu	
	5. Kariyakoil	
	6. Parthur	
	7. Kil Avatai	
	8. Kollimatai Hills ( Pilliamathai)	
	9. Saradimoolai. Kallippatti in Valakombai Tarai)	

District	Names of taluks	Names of villages
7. Salem	Vazhapadi	1. Thekkalpathi 2. Aladipatti 3. Puzhuthikutai 4. Chinnavelampathi 5. Periyavelampatti 6. Pallikadu 7. Arunoothumalai 8. Pelampadi 9. Sirumalai
	Gangavalli	1. Pachaimalai 2. Veppudai
	Mettur	1. Palantala
8. Tirunelveli	Tenkasi	1. Aykudi 2. Courtallam 3. Melagarani 4. Aviraperi 5. Pattapathi 6. Mathalamparam 7. Ilanji 8. Tenkasi 9. Kadavanallur 10. Kambaneri Pudukudi I 11. Boganallur 12. Chokkampatti 13. Varavankulam 14. Pattakurichi 15. Puliyur
	Alangulam (Previously Tenkasi taluk)	1. Ayyanarkulam 2. Alangulam 3. Maranthai 4. Mayamankurichi 5. Sivalarkulam 6. Nettur 7. Subbiahpuram 8. Keezhapavur II

District	Names of taluks	Names of villages
Tiruvelli	Alangulam (Previously Tenkasi taluk)	9. Kazhunoerkulam 10. Thuthikulam
	Ambasamudram	1. Keelmugam 2. Aladiyur part II 3. Zamin Singampatti Part II 4. Vickramasingapuram Part II 5. Therku kallidaikurichi Part II 6. Malayankulam 7. Therku Veeravanallur part II 8. Therku Karukurichi 9. Thuviruthampuli part II 10. Sivasalam
	Nanguneri	1. Earvadi 2. Nambithalai vanpattayam 3. Thalavaipuram 4. Thirukkurungudi II 5. Mahiladi 6. Malayalpurur 7. Seevilaperi 8. Kalakkadu 9. Keelakaran elankulam 10. Padmaneri 11. Pathai 12. Devanallur 13. Idaiyankulam 14. Singikulam 15. Melkarai 16. Keezha Kaduvetti 17. Kallikulam 18. Vadakarai 19. Iraippuvarai 20. Hankulam 21. Rajakkamanglam
Sankarankovil	1. Kurukkaipatti 2. Naduvakkurichi major	

District	Names of taluks	Names of villages		
Tirunelveli	Sankarankovil	3. Narikkudi		
		4. Pazhanakottai		
		5. K. Alangulam		
		6. Sayamalai Part I		
		7. Sayamalai Part II		
		8. Nalambula		
		9. Kalapatakulam		
		10. Maruthakinaru		
		11. K. Karisalkulam		
		12. Nakkalamathanpatti		
		13. Mukkuttumalai		
		14. Maipparai		
		15. Varahanur		
		16. Thiruvengulam		
		17. Sundaresapuram		
		18. Sevakkulam		
		19. Perumpathur		
		20. Karisathur		
		21. Vadikottai		
		22. Therkisankarankudi		
		23. Periyoor		
		24. Pandipatti		
		25. Perumalipatti		
		26. Paruyakkudi		
		27. Veerasigamam		
		28. Keezhu Veerasigamam		
		29. Madalathupatti		
		30. Vadakkupudur		
		31. Pattadakatti		
		32. Ariyanayagipuram		
			Shenkottai	1. Achanpudur
				2. Vadakarai Keelpidagan
		3. Vadakarai Maelpidagan		
		4. Pannozhi		
		5. Thenpothai		
		6. Mekkarai		
		7. Shenkottai Keelur		
		8. Shenkottai Melur		

District	Names of taluks	Names of villages
8. Tirunelveli	Shenkottai	9. Karkudi
		10. Puliyara
		11. Nagalkadu
		12. Valiam
		13. Pudu
	Sivagiri	1. Thirumalai nayakkampudakudi
		2. Melapuliangudi
		3. Alangulam
		4. Nagarani
		5. Malayadikkurichi
		6. Thalarvankottai
		7. Arivur
		8. Coodalure
		9. Thenmalai I
		10. Thenmalai II
		11. Vasudevanallur
		12. Thirumalapuram
		13. Naranapuram I
		14. Naranapuram II
		15. Ramanathapuram
		16. Sivagiri I
17. Sivagiri II		
18. Viswanathaperi I		
19. Viswanathaperi II		
20. Ravagiri I		
21. Ravagiri II		
9. Tiruvannamalai	Tiruvannamalai	1. Thenmalai Hills
	Chengam	1. Athipattu
		2. Kilpattu
		3. Chinnakilpattu
		4. Kilaiyur
		5. Kalathur
		6. Kilthattiyapattu
		7. Pedapanimarathur
		8. Vannankuttai
		9. Melsilambadi

District	Names of taluks	Names of villages
9. Tiruvannamalai	Chengam	10. Pandrew 11. Ooragaundanur 12. Palamarathur 13. Puliyur 14. Melhattayapattu 15. Nelliyoov 16. Erukambattu 17. Perumuttam
	Polur	1. Melpattu 2. Neepalampattu 3. Chenbagathoppu 4. Kanamalai 5. Amirthi 6. Keelkanavayur 7. Puliyankuppam 8. Seengadu 9. Eramayanur 10. Kovilur 11. Thembakkada 12. Kuttakaran 13. Pattanakkadu 14. Melchippili 15. Nanniyampatti 16. Eriyur 17. Kithattayapattu 18. Odamanakam 19. Veerappanur 20. Puchupattu
10. Tiruchirappalli	Thuraiyur	1. Thenparanadu 2. Vannadu 3. Kombas 4. Pachamalai Hills 5. Pachamalai Taraf 6. Valasinkalippatti 7. Veppambhattai 8. Velur (known as Karattur)

District	Names of taluks	Names of villages
10. Tiruchirappalli	Thuraiyur	9. Mannalai (Second Bit) in Kudamalai Taraf
		10. Mannalai (First Bit)
11. Vellore	Vellore	1. Palampattu
		2. Mulluvadi
		3. Alleri
		4. Vazhapandal
		5. Nochimedu
		6. Gurumalai
		7. Velakulmalai
		8. Thollar
		9. Jarthankollai
		10. Pati Gudisai
		11. Muthuangudisai
		12. Thattankuttai
		13. Veepalampattu
		14. Elluparai
		15. Naickanoor
		16. Chinnakottanchetty
		17. Periyakottanchetti
		18. Thandaiamkottai
		19. Kunuganoor
		20. Pillayarkuttai
		21. Melkupkaravur
		22. Kilkupkaravur
		23. Thenthur
		24. Pukur
		25. Koithur Saipithur
		26. Kathyapatti
		27. Peenjamaudai
	Tirupathur	1. Athanavoor
		2. Mangalam
12. Vellore Vellupuyam	Sankarapuram	1. Arayangadu
		2. Maniyarpalayam
		3. Keezhathukuzhi
		4. Malathukuzhi

4

District	Names of taluks	Names of villages
12 Villupuram	Sankarapuram	5. Melnilavur 6. Keezhnilavur 7. Vilvathu 8. Perumanatham 9. Kilakkadu 10. Kallipparai 11. Koodaram 12. Alanoor 13. Serappattu 14. Kurambuloor 15. Vanjikkuzhi 16. Vazhakkuzhi 17. Vellarikkadu 18. Ingadu 19. Vengodu 20. Mottavanur 21. Erukkanpattu 22. Kariyalur 23. Nochimedu 24. Mavadipatti 25. Vellimalai 26. Kandikkal 27. Vanniyur 28. Mozhipattu 29. Arampoondi 30. Varam 31. Uppur 32. Vandagappadi 33. Erukkanpattu 34. Thorangoor 35. Ezhuthur 36. Thoradippattu 37. Naranampattu 38. Melpacheri 39. Mundiur 40. Perumbur 41. Vazhappadi 42. Sirukkalur 43. Pottiyam

District	Names of taluks	Names of villages	
12. Villupuram	Sankarapuram	44. Malliyambadi	
		45. Kondiyantham	
		46. Karuvelampadi	
		47. Kallipattu	
		48. Pachery	
		49. Moolakadu	
13. Virudhunagar	Srivilliputhur	1. Valaikulam	
		2. Venkateswapuram	
		3. Maharajapuram	
		4. Watrap	
		5. Kansapuram	
		6. Pillayamatham	
	Rajapalayam	1. Muthusampuram	
		2. Thiruchalur	
	14. Theni	Uthamapalayam	1. Mela Gudalur (South)
			2. Mela Gudalur (North)
			3. Erasakkanaickanur
			4. Narayanathevanpatty (North)
5. Highwaywis			
Bodinayackanur		1. Bodinaickanur (North)	
		2. Kottakudi	
		3. Agamalai	
Andipatty		1. Mayladumparai	
		2. Kadamalaikundu	
		3. Megamalai	
15. Dharmapuri		Denkanikottai Taluk	1. Rayakotta
			2. Nellur
			3. Pillari Agraharam
			4. Bodichipalli
	5. Jakkari		
	6. Kalpalam		
	7. Mallikarjuna Durgam		
	8. Kundhukottai		

District	Names of taluks	Names of villages
15. Dharmapuri	Denkanikottai Taluk	9. Agalakottai 10. Bevnathan 11. Narappanatti 12. Baleguli 13. Peria Baleguli 14. Bocupuram 15. Urakkaimedu 16. Kadulakkasendiram 17. Kurumber Kirama Natham 18. Masadi 19. Rousara Samudiram 20. Alasatti 21. Betta Mugulalam Melur 22. Jalana Sandiram 23. Unisenatham 24. Rattinagiri 25. Thadikkal 26. Govinthampatti 27. Periya Sathakkal 28. Thattasandiram 29. Gudiyur 30. Betta Mugulalam 31. Devara Doddathathanahalli 32. Tholuva Betta 33. Periyakallathampatti 34. Halaiipalli 35. Pulavalli 36. Mugankarai 37. Thitakari 38. Kandhappanur 39. Sidhapuram 40. Madakal 41. Kulikonda 42. Aruf Natham and its surroundings 43. Kollathi 44. Karadikkal 45. Mugandam 46. Malligabai Thotti 47. Ulbenda

District	Names of taluks	Names of villages
15. Dharmapuri	Denkanikottai Taluk	48. Sambangi Ramathotti 49. Thotta Munji 50. Varatha Natham 51. Sagamunju 52. Somagundapalli 53. Karagathur 54. Kuppathur 55. Kottaiyur 56. Thimmathur 57. Kochur 58. Thottiyur 59. Kodakarai Hills and its surroundings 60. Kembakarai 61. Palikundu 62. Munjukondapalli 63. Melpatti 64. Nandhapuram 65. Natrapalayam 66. Keratti 67. Chinna motragi 68. Panjalthunai 69. Sakkilinatham 70. Hosur 71. Pathigoundanur 72. Mascnatti 73. Athimarathur 74. Arthakinaru 75. Arokyapuram 76. Agalakottai 77. Kattunnisai 78. Padhavanahalli 79. Kurimandhai 80. Kumbaveilur 81. Biligundatu 82. Ootamalai 83. Gullatty 84. Doddanacthi 85. Koochuvadi

District	Names of taluks	Names of villages
15. Dharmapuri	Denkanikottai Taluk	86. Thaggatty
		87. Urigam village and its surroundings
		88. Maulanahalli
		89. Belpatti
		90. Uduparani
		91. Nanjukondahalli
		92. Kulipandu
		93. Sulagunda and its surroundings
		94. Nandhimangalam
		95. Devarbeta
		96. Belakkarai
		97. Nachipalli
	98. Athinattam and surroundings	
	Uthankari	1. Chitteri Hills (entire taluk)
16. Madurai	Peraiyur	A Athipatti Firka
		1. Pappinaickanpatti
		2. Athipatti
		3. Thullukuti naickanur
		4. Vittaipatti
		5. Vandari
		6. Saptur
		7. Kudiseri
		8. Kethuvarpatti
		9. Mangal revu
		10. Kudipatti
		B Elumalai Firka
		1. Melathirumanickam
		2. Seelnayackanpatti
		3. Peraiyampatti
		4. Elumalai
		5. Uthapuram
		6. Mallapuram
7. Thirumanickam		
8. Sulapuram		

(9)

District	Names of taluks	Names of villages
16. Madurai	Peraiyur	9. Thadayampatti 10. Manibamettupatti 11. E. Kottampatti C Peraiyur Firka 1. Kuvapuram 2. Silaimalampatti 3. Sandaiyur 4. Peraiyur Bit - I 5. Peraiyur Bit - II 6. Chinna Poolampatti 7. S. Keezhpatti 8. Mathakarai
	Usilampatti	A Karumathur Firka 1. Karumathur 2. Mudalai Kulam 3. Vikramangalam 4. Kovilankulam 5. Kannanur 6. Panniyan 7. Pullaneri 8. Sakkarappanaikanur 9. Pana Moopan patti 10. Eravapatti B Usilampatti Firka 1. Thoddappanaikanur 2. Puthampatti 3. Nalluthevanpatti 4. Nakkalapatti 5. Allikundam 6. Thummalampatti 7. Erumarpatti 8. Usilampatti 9. Yagurani

District	Names of taluks	Names of villages
16. Madurai	Usilampatti	10. Ayanmettupatti
		11. Maanothu
		12. Jothinaickanur
		C Uthappanaickanur Firka
		1. Uthappanaickanur
		2. Nadupatty
		3. Thimmanatham
		4. Kalluthu
		5. Mekkilarpatti
		6. Keeripatti
		7. Seemanuth
		8. Sikkampatti

.. End.

LAL RAWNA SAILO  
SECRETARY TO GOVERNMENT.

// TRUE COPY //

T. Kathiravel  
20/12/2023  
SECTION OFFICER.

**ANNEXURE II TO**

**G.O.MS.NO.49 DATED 24-03-2003**

**ACTIVITIES WHICH REQUIRE PRIOR CLEARANCE OF THE AUTHORITY.**

**1. Agriculture**

- a) Projects for the restructuring of hill slopes
- b) Projects for the use of uncultivated land or semi-natural areas for intensive agricultural purposes
- c) Water-management projects for agriculture
- d) Initial afforestation where this may lead to adverse ecological changes
- e) Land reclamation for the purpose of conversion to another type of land use.
- f) Poultry-rearing installations
- g) Pig-rearing installations
- h) Plantations
- i) Agro-forestry, tree cropping and orchards

**2. Extractive Industry**

- a) Deep drillings with the exception of drillings for investigating the stability of the soil and in particular:
  - geothermal drilling
  - drilling for the storage of nuclear waste material
  - drilling for water supplies.
- b) Extraction of minerals other than metalliferous and energy-producing minerals, such as lime-

12

stone, marble sand, gravel, shale, salt, phosphates and potash

- c) Extraction of coal and lignite by underground mining
- d) Extraction of coal and lignite by open-cast mining
- e) Extraction of petroleum
- f) Extraction of natural gas
- g) Extraction of Ores
- h) Extraction of bituminous shale, peat and moss
- i) Extraction of minerals other than metalliferous and energy-producing minerals by open-cast mining, including extraction of gypsum, fire clay etc.
- j) Surface industrial installations for the extraction of coal, petroleum, natural gas and ores, as well as bituminous shale.
- k) Coke Ovens (dry coal distillation)
- l) Installations for the manufacture of cement refractories.

### 3) Energy Industry

- a) Industrial installations for the production of electricity steam and hot water.
- b) Industrial installations for carrying gas, steam and hot water, transmission of electrical

13

energy by overhead cables.

- c) Surface storage of natural gas
- d) Underground storage of combustible gases
- e) Surface storage of fossil fuels
- f) Industrial briquetting of coal and lignite
- g) Installations for the production or enrichment of nuclear fuels
- h) Installations for the reprocessing or irradiated nuclear fuels.
- i) Installations for the collection and processing of radioactive waste
- j) Installations for hydro-electric energy production

#### 4. Processing of metals

- a) Iron and steel works, including foundries, forges, drawing plants and rolling mills (unless included in Annexure-1)
- b) Installations for the production, including smelting, refining, drawing and rolling of non-ferrous metals, excluding precious metals
- c) Pressing, drawing and stamping of large castings
- d) Surface treatment and coating of metals
- e) Boiler making, manufacture of reservoirs, tanks and other sheet-metal containers.

- 14
- f) **Manufacture and assembly of motor vehicles and manufacture of motor-vehicle engines**
  - g) **Installations for the construction and repair of aircraft**
  - h) **Manufacture of railway equipment**
  - i) **Swaging of explosives**
  - j) **Installations for the roasting and sintering of metallic ores.**

**5. Manufacture of glass, ceramics**

**6. Chemical Industry**

- a) **Treatment of intermediate products and production of chemicals.**
- b) **Production of pesticides and pharmaceutical products, paint and varnishes, elastomers and peroxides.**
- c) **Storage facilities for petroleum petrochemical and chemical products.**

**7. Food Industry**

- a) **Manufacture of Vegetable and animal oils and fats**
- b) **Packing and canning of animal and vegetable products**
- c) **Manufacture of dairy products**

15



- d) **Brewing and malting.**
- e) **Confectionery and syrup manufacture**
- f) **Installations for the slaughter of animals**
- g) **Industrial starch manufacturing installations**
- h) **Fish-meal and fish-oil factories**
- i) **Sugar factories**

**8. Textile, leather, wood and paper industries**

- a) **Wool scouring, degreasing and bleaching factories**
- b) **Manufacture of fibre board, particle board and plywood.**
- c) **Manufacture of pulp, paper and board**
- d) **Fibre-dyeing factories**
- e) **Cellulose-processing and production installations.**
- f) **Tannery and leather-dressing factories**
- g) **Wood based chemicals extraction including aromatics and tannins**

**9. Rubber Industry**

- a) **Manufacture and treatment of elastomer-based products**

**10. Electronic Industry**

- 10
- a) Manufacture and refining of basic semi-conductor materials
  - b) Manufacture of semi-conductor components
  - c) Manufacture of electrolytic and other capacitors
  - d) Manufacture of electronic components other than pure assembly materials procured.

**11. Infrastructure projects**

- a) Industrial-estate development projects
- b) Urban-development projects
- c) Cable-cars
- d) Construction of National Highways, State Highways, major district roads and minor roads and railway lines and airports
- e) Canalization and flood-relief works
- f) Dams and other installations designed to hold water or store it on a long-term basis.
- g) Tramways, elevated and underground railways, suspended lines or similar lines of a particular type, used exclusively or mainly for passenger transport.
- h) Oil and gas pipeline installations
- i) Installation of long-distance aqueducts
- j) Beating

**P.T.O.**

12. Other projects

- a) Holiday villages, hotel and resort complexes, hostels and restaurants of more than 300 sq.m.
- b) Racing and test tracks for cars and motorcycles
- c) Installations for the disposal of industrial and domestic waste (unless included in Annexure-I)
- d) Waste water treatment plants
- e) Sludge-deposition sites
- f) Storage of scrap iron
- g) Test benches for engines, turbines, rocket motors or reactors
- h) Manufacture of artificial mineral fibres
- i) Manufacture, packing, leading or placing in cartridges of gunpowder and explosives
- j) Knackers' yards, bone meal plants, gelatin plants, etc.
- k) Housing estates buildings of more than ground and first floor, buildings housing more than two families, commercial and office buildings of more than 300 sq.m. area, industrial sheds and buildings.

.. End ..

LAL RAWNA SAILO  
SECRETARY TO GOVERNMENT.

/ TRUE COPY /

T. Kalluvilal  
26/10/2003  
SECTION OFFICER.





**BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.**

**Original Application No.100 of 2021 (SZ)**

K.S. Radha Krishnan  
Son of Sh.K.V. Srinivasan  
Aged about 63 years  
R/O 5/359, Shri Xhaitanya Avenue,  
Anna Salai, Palavakkam,  
Chennai – 600 041.  
Tamil Nadu

...Applicant

Versus

Union of India  
Through its Cabinet Secretary  
Government of India,  
Rasthrapathi Bhavan,  
New Delhi – 110 003 and Others

...Respondent(s)

REPORT FILED ON BEHALF OF THE 3<sup>RD</sup>  
RESPONDENT – TAMIL NADU  
POLLUTION CONTROL BOARD

Advocate for Respondent: TNPCB  
Thiru. Kasirajan  
Advocate, Chennai.

Date: 01.06.2021